

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. O.A.245 of 1997

Date of Order: 29.11.2004

PRESENT : HON'BLE MR. MUKESH KUMAR GUPTA, JUDICIAL MEMBER  
HON'BLE MR. M.K. MISHRA, ADMINISTRATIVE MEMBER

SURYUG CHOWDHURY

VS.

UNION OF INDIA AND ORS. (E. Rly.)

For the Applicant : Mr. T.K. Biswas, Counsel

For the Respondents : Mr. R.K. De, Counsel

ORDER (O R A L)

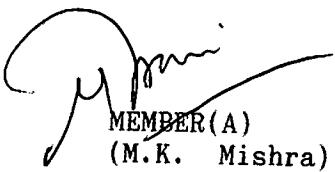
MR. MUKESH KUMAR GUPTA, J.M. :-

The applicant in the present application seeks promotion from Switch-man to Assistant Station Master in accordance with the terms and conditions of the advertisement and the rules.

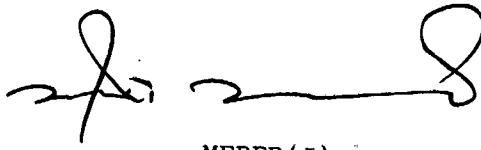
2. The respondents have in their reply specifically averred that the Assistant Station Master is classified as safety category post and though the applicant, who appeared in the written as well as viva-voce examination had been declared successful but was not found to be suitable in the psychology test held from 12-9-96 to 14-09-96 and therefore, he was declared unsuitable for the said post. Consequently he was not allowed to undergo promotional training course at that point of time.

3. In view of the specific averment made by the respondents, the applicant was declared unsuitable in the psychology test, which was the condition precedent for the post, no reliefs can be granted in the present application.

4. Accordingly, the O.A. is found to be bereft of any merits and is dismissed. No costs.



MEMBER(A)  
(M.K. Mishra)



MEMBER(J)  
(Mukesh Kr. Gupta)